

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 181 OF 2015

Dated: 31st March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

**Byrnihat Industries Association Appellant(s)
Versus
Meghalaya State Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. D.V. Raghu Vamsy
Mr. Budday A. Ranganadhan for R-1

Mr. S.B. Upadhyay, Sr. Adv.
Ms. Sakie Jakharia for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for further
hearing on **06.04.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**